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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ 6478 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To :- The District & Sessions Judge
Cachar, Silchar

Dated Guwahati, the 08th December, 2021

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. JCD.I/19/21/4138 dated 26.11..2021

Sir,

With reference to the above, I am directed to inform you that Shri Rupak Rajak, Chief Judicial Magistrate, Cachar, Silchar, has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 w.e.f. 13.12.2021 to 18.12.2021 to visit his home town Dhubri (subject to granting him Earned Leave by the appropriate authority), by the shortest possible route, as per existing Rules.

Shri Rajak may be informed accordingly.

Yours faithfully

sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 6479 - 6482 /A. dated 08/12/2020

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Rupak Rajak, Chief Judicial Magistrate, Cachar, Silchar with reference to his letter No. 4039 dated 25.11.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

sd/-
REGISTRAR (VIGILANCE)